

(ख) इस बांध के पूरे होने की कब तक आशा है ?

जोबाना उपमंत्री (श्री एस० एन० मिश्र):
(क) जनवरी १९५५ के अन्त तक १७२.२९ लाख लक्ष।

(ख) जून १९५६ तक।

HYDEL SCHEMES

*617. **Shri N. Somana:** Will the Minister of Planning be pleased to state:

(a) whether any expert committee was constituted to examine the relative merits of the Hydel Schemes in the South;

(b) if so, whether the committee has submitted its report;

(c) the recommendations made by the Committee; and

(d) which of them have been accepted?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) Yes, Sir.

(b) Yes, Sir.

(c) and (d). The report is under examination.

EVACUEE PROPERTY DISPUTE

*618. **Sardar Hukam Singh:** Will the Minister of Rehabilitation be pleased to state:

(a) whether the Pakistan's Minister for Rehabilitation has addressed any communication during December 1954 expressing the willingness of the Pakistan Government to settle the evacuee property dispute by negotiations; and

(b) whether it is proposed to discuss this question in the near future?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): (a) Yes.

(b) Yes, discussions at Secretariat level started at Karachi from 1st March, 1955.

नमक

*६१४. डा० राम सुभग सिंह: क्या उत्पादन मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सांभर झील (राजस्थान) को जल पंप गैर सरकारी व्यक्तियों को भी नमक बनाने की अब अनुमति प्राप्त है;

(ख) यदि हां, तो क्या गैर-सरकारी व्यक्तियों द्वारा नमक बनाए जाने के लिए कोई स्थान निश्चित किया गया है, और

(ग) यदि हां, तो उन स्थानों के नाम क्या हैं ?

उत्पादन मंत्री (श्री के० सी० रंजी): (क) राजस्थान में गैर-सरकारी व्यक्तियों को सरकारी नमक के कारखानों से २५ मील के बाहर नमक बनाने की आज्ञा है।

(ख) और (ग). कोई स्थान खासपौर पर इसके लिए निश्चित नहीं किया गया है। पत्ता लगा है फलोंदी में गैर-सरकारी व्यक्तियों को नमक बनाने का काम शुरू कर दिया है।

DISPLACED PERSONS' COLONIES IN TRIPURA

*627. **Shri Dasaratha Deb:** Will the Minister of Rehabilitation be pleased to lay a statement on the Table of the House showing:

(a) the total number of displaced persons' colonies in Tripura;

(b) the total number of displaced persons rehabilitated in these colonies;

(c) the total number of displaced persons who deserted these colonies at different times;

(d) the total number of displaced persons getting agricultural loan in these colonies; and

(e) the number of displaced persons getting less than 5 Konis of land in these colonies?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): (a) to (e). A statement is laid on the Table of